

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-03-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Hamon Research Cottrell India Pvt Ltd**

PETITION NUMBER : **CP(IBC)/40/(CHE)2023**

APPLICATION NUMBER : **a) IA(IBC)/687(CHE)2024
b) IA(IBC)/222(CHE)2024**

ORDER

Ld. Counsel Mr. Bharadwajaramasubramaniam R for the Applicant. Ld. Counsel Mr. Pawan Jhabakh for the Respondent.

In this case a memo was filed by the Respondent vide Diary No.1173 dated 06.03.2024 enclosing the NCLAT order dated 23.02.2024. Counter was filed by the Respondent vide Diary No.1473 dated 21.03.2024.

Counsel for the Applicant stated that the additional documents has been taken on record on 11.12.2023 vide Diary No. 5023 and the same has been disallowed by the order of 21.12.2023 of this Tribunal.

Applications are posted for hearing on **03.05.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk